

Central Administrative Tribunal  
Principal Bench

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New Delhi, dated this the 1st January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. O.A. No. 1345 of 1999

S/Shri

1. Shiv Prasad,  
S/o late Shri Mool Chand
2. Mahender Kumar,
3. Vijay Kumar,
4. Ashok,
5. Bishan Lal
6. Mishri Lal
7. Shyam Lal
8. Mukandi Lal
9. Mangal Prasad
10. Ramesh
11. Dipti Lal
12. Mohan Lal
13. Nand Kishor
14. Mahender Kumar
15. Ravi Kumar
16. Kishan Lal
17. Mahabir
18. Kailash
19. Sakur
20. Satish Kumar
21. Pyare Lal
22. Budh Ram
23. Mukesh
24. Chandu Lal .. Applicants

(By Advocate: Shri Yogesh Sharma) }

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi.

2. The Chief of Army Staff,  
Army Headquarters,  
Sena Bhawan,  
New Delhi.

3. The Commanding Officer,  
Rajputana Rifles Training Centre,  
Delhi Cantt.  
New Delhi-110010. .... Respondents

(By Advocate: Shri D.S. Jagotra appeared  
later)

2. O.A. No. 1371 of 1999

S/Shri

1. Kishan Lal,  
S/o Shri Budu Ram

2. Kishan Lal

3. Jawahar Lal

4. Mishri Lal

5. Sham Lal

6. Jagdish

7. Hem Raj

8. Chandu Lal

9. Moti Chand

10. Raj Kumar

11. Faqir Chand

12. Ram Lal

13. Hari Singh

14. Durga Prasad. .... Applicants

(By Advocate: Shri Yogesh Sharma)

Versus ;

1. Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi.

2. The Chief of the Army Staff,  
Army Headquarters,  
Sena Bhawan, New Delhi.

3. The Commanding Officer,  
Army Headquarters Camp,  
Rao Tula Ram Marg, Near Subrotopark,  
Delhi Cantt.  
New Delhi-110010.

4. The Commanding Officer,  
502, CAMS Rao Tula Ram Marg,  
Delhi Cantt.  
New Delhi-110010. ... Respondents

(By Advocate: Shri D.S. Jagotra appeared  
later)

3, O.A. No. 1387 of 1999

S/Shri

1. Ved Parkash  
S/o Shri Hans Raj

2. Murari Lal

3. Nathuni Rajak

4. Hori Lal

5. Pindi Dass

6. Madan Lal

7. Dharam Dass

8. Mahesh Chand

9. Smt. Sheela Devi

10. Chamman Lal ... Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi.

2. The Chief of the Army Staff,  
Army Headquarters,  
Sena Bhawan, New Delhi.

3. The Commanding Officer,  
1, CBPO,  
C/o 56, APO. 12

4. The Commanding Officer,  
 Station Workshop,  
 EME Shop Hqrs.,  
 Delhi Area,  
 Delhi Cantt.  
 New Delhi-110010.

.. Respondents

(3)

(None appeared)

ORDER (Oral)

S.R. ADIGE, VC (A)

As these three O.As involve common questions of law and fact, they are being disposed of by this common order.

2. Applicants seek direction to respondents to grant them the higher pay scale of Rs.950-1400 (Rs.4000-6000 RPS) w.e.f. 1.1.96 together with arrears of pay.

3. We have heard applicants' counsel Shri Yogesh Sharma. None appeared for respondents when the case was called out.

4. Shri Sharma has invited our attention to the Tribunal's order dated 6.7.2000 in O.A. No. 1340/99 Tilok Chand & Others Vs. Union of India & Others in which similar prayer had been made by those applicants: That O.A. was disposed of in terms of directions contained in the order dated 8.5.2000 in O.A. No. 1317/99 Chander Prakash & Others Vs. Union of India & Others.

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(V)

5. These O.As are also accordingly disposed of in terms of directions contained in order dated 8.5.2000 in O.A. No. 1317/99 Chander Prakash & Others Vs. Union of India & Others. No costs.

6. Let a copy of this order be placed in each case record.

(Dr. A. Vedavalli)  
Member (J)

(S.R. Adige)  
Vice Chairman (A)

'gk'

True copy  
A. Adige  
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